

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(CAA)- 141(ND)/2017

IN THE MATTER OF:

M/s. Batra Oil Company (P) Ltd

.. PETITIONER

Vs.

M/s. Superior Clothing (P) Ltd

.. RESPONDENT

SECTION :

Under Section 230-232

Order delivered on 06.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. NPS Chawla, Advocate

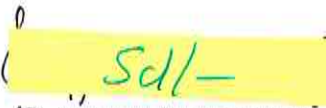
For the Respondents : -

For the RD (N) : Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner is present. Ld. representative for the
RD is also present. Heard.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
06.9.2017